

Name of the Corporate Debtor: SPENTA SUN CITY PRIVATE LIMITED; Date of Commencement of CIRP: 10-07-2024; List of Creditors as on: 03-12-2024; Name of IP: ; Process Number: 1; Last 5 digitof registration number:

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	7747000000	1	5809884163	96.71	1937115837	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	3	178679970	2	177002177	2.95	0	934166	743627	Annexure 4
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	1	90637	0	0	0.00	0	0	90637	Annexure 6
7	Operational creditors (Government Dues)					0.00				NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	3	34711042	3	20812064	0.35	0	13898978	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		8	7960481649	6	6007698404	100.00	1937115837	14833144	834264	